

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 09.10.2018 (Tuesday)

Court – II
10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Hearing (Part Heard)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 394 of 2017	AAR KAY Chemicals Pvt. Ltd. & Ors. Vs. A.P. Refinery Pvt. Ltd. & Ors. With	Tushita Ghosh	Arnav Kumar
2.	Comp. App. (AT) No. 55 of 2018	A. P. Refinery Pvt. Ltd. & Ors. Vs. AAR KAY Chemicals Pvt. Ltd. & Ors.	Arnav Kumar	Shailesh Suman
3.	Comp. App. (AT) No. 02 of 2018	Arun Kumar Goyal & Anr. Vs. AAR KAY Chemicals Pvt. Ltd. & Ors.	Arnav Kumar	Tushita Ghosh Anuriddha Choudhury Shubhi Sharma Kamna Singh (R-2 to 9, 15 & 16)

For Admission (After Notice)

4.	Comp. App. (AT) No. 122 of 2018	S.K. Big Star Foods Ltd. & Ors. Vs. TM-Food Processing Ltd. & Ors.	Yogesh Raavi	K. Sharat Kumar
5.	Comp. App. (AT) No. 163 of 2018	K. Trinadha Reddy & Ors. Vs. TM-Food Processing Ltd. & Ors.	Mohd. Wasay Khan	Goutham Shivshankar (R1 to R9), Anandh K (R19 to 22)
6.	Comp. App. (AT) No. 210 of 2018	Rayudu Nagabhushan & Ors. Vs. S.K. Bigstar Foods Ltd. & Ors. with	John Mathew	Goutham Shivshankar
7.	Comp. App. (AT) No. 211 of 2018	Kaja Gajendra Rao & Ors. Vs. S.K. Bigstar Foods Ltd. & Ors.	John Mathew	Goutham Shivshankar
8.	Comp. App. (AT) No. 325 of 2018	NU Age Resources and Placements Pvt. Ltd. Vs. Registrar of Companies, Kerala	A Karthik	

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By Order

For Joint Registrar

[Signature]
8/10/2018